

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3302  
ANSWERED ON 12.03.2026**

**VILLAGES WITHOUT ELECTRICITY**

**3302. SHRI SUNIL BOSE:  
SHRI SHAFI PARAMBIL:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the number of villages in the country which are without electricity power supply, State-wise including Karnataka especially in Mysore and Chamarajanagar districts and the reasons/hurdles thereof in the electrification of these villages;**
- (b) the steps taken by the Government to improve electricity supply in rural areas;**
- (c) the number of villages electrified during the last ten years, State-wise;**
- (d) the steps being taken by the Government for electrification of villages in rural areas in the country and the role of State Governments in this regard;**
- (e) whether any time frame has been fixed for electrification of all villages in rural areas in the country and if so, the details of ongoing rural electrification programmes with the help of the Union Government at present; and**
- (f) the financial assistance provided to each State for the purpose during the last three years?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) to (f) : Electricity being a concurrent subject, supply and distribution of electricity to all consumers is within the purview of the respective State Government/ distribution utility. Government of India has been supplementing the efforts of the States in providing access to quality power to all consumers through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October, 2017, and currently under Revamped Distribution Sector Scheme (RDSS), launched in 2021.**

**The objective of DDUGJY was to connect every inhabited un-electrified census village with electricity, and to strengthen the rural electricity distribution system. The objective of SAUBHAGYA was achieving universal household electrification by providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country.**

**As reported by the States/ UTs, all the inhabited un-electrified census villages in the country (including Karnataka) were electrified by 28<sup>th</sup> April, 2018. A total of 18,374 villages were electrified under DDUGJY including 39 villages of the State of Karnataka. State wise details of villages electrified under DDUGJY are enclosed at Annexure I.**

**Under DDUGJY and thereafter under SAUBHAGYA electrification of all willing households was completed by 31<sup>st</sup> March, 2019 as reported by the States/ UTs. A total of 2.86 crore households were electrified during SAUBHAGYA period including 3,83,798 households of the State of Karnataka. State wise details of households electrified during SAUBHAGYA are enclosed at Annexure II. Both the schemes stand closed as on 31.03.2022.**

**Under the RDSS, based on survey by the States, on grid electrification works amounting to Rs. 6,521 Cr. have been sanctioned for 13.65 lakh households including households belonging to Particularly Vulnerable Tribal Groups (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), households belonging to Scheduled Tribes (STs) under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to Scheduled Castes (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Villages Program (VVP), wherever found feasible. This includes Rs 45 crore sanctioned for electrification of 6,903 households in the State of Karnataka. Out of the above, a total of 3.42 lakh households have been electrified till date. The sunset date for the scheme is 31<sup>st</sup> March, 2028.**

**State wise details of fund released under RDSS for household works implemented under earlier schemes of DDUGJY and SAUBHAGYA in the last 3 years is placed at Annexure III. State wise details of household electrification works sanctioned under RDSS including fund outlay and released till Feb., 2026 are enclosed at Annexure IV&V. District-wise details of households sanctioned under RDSS for the state of Karnataka are at Annexure-VI.**

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**ANNEXURE-I****ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION  
NO. 3302 ANSWERED IN THE LOK SABHA ON 12.03.2026**

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**Villages electrified under DDUGJY**

<b>S. No.</b>	<b>Name of the States</b>	<b>Number of villages electrified</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>1,483</b>
<b>2</b>	<b>Assam</b>	<b>2,732</b>
<b>3</b>	<b>Bihar</b>	<b>2,906</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>1,078</b>
<b>5</b>	<b>Himachal Pradesh</b>	<b>28</b>
<b>6</b>	<b>J &amp; K</b>	<b>129</b>
<b>7</b>	<b>Jharkhand</b>	<b>2,583</b>
<b>8</b>	<b>Karnataka</b>	<b>39</b>
<b>9</b>	<b>Madhya Pradesh</b>	<b>422</b>
<b>10</b>	<b>Maharashtra</b>	<b>80</b>
<b>11</b>	<b>Manipur</b>	<b>366</b>
<b>12</b>	<b>Meghalaya</b>	<b>1,051</b>
<b>13</b>	<b>Mizoram</b>	<b>54</b>
<b>14</b>	<b>Nagaland</b>	<b>78</b>
<b>15</b>	<b>Odisha</b>	<b>3,281</b>
<b>16</b>	<b>Rajasthan</b>	<b>427</b>
<b>17</b>	<b>Tripura</b>	<b>26</b>
<b>18</b>	<b>Uttar Pradesh</b>	<b>1,498</b>
<b>19</b>	<b>Uttarakhand</b>	<b>91</b>
<b>20</b>	<b>West Bengal</b>	<b>22</b>
	<b>Total</b>	<b>18,374</b>

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**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION  
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**Households electrified during SAUBHAGYA**

<b>Sl. No.</b>	<b>Name of the States</b>	<b>No of Households electrified</b>
<b>1</b>	<b>Andhra Pradesh*</b>	<b>1,81,930</b>
<b>2</b>	<b>Arunachal Pradesh</b>	<b>47,089</b>
<b>3</b>	<b>Assam</b>	<b>23,26,656</b>
<b>4</b>	<b>Bihar</b>	<b>32,59,041</b>
<b>5</b>	<b>Chhattisgarh</b>	<b>7,92,368</b>
<b>6</b>	<b>Gujarat*</b>	<b>41,317</b>
<b>7</b>	<b>Haryana</b>	<b>54,681</b>
<b>8</b>	<b>Himachal Pradesh</b>	<b>12,891</b>
<b>9</b>	<b>Jammu &amp; Kashmir</b>	<b>3,77,045</b>
<b>10</b>	<b>Jharkhand</b>	<b>17,30,708</b>
<b>11</b>	<b>Karnataka</b>	<b>3,83,798</b>
<b>12</b>	<b>Ladakh</b>	<b>10,456</b>
<b>13</b>	<b>Madhya Pradesh</b>	<b>19,84,264</b>
<b>14</b>	<b>Maharashtra</b>	<b>15,17,922</b>
<b>15</b>	<b>Manipur</b>	<b>1,08,115</b>
<b>16</b>	<b>Meghalaya</b>	<b>2,00,240</b>
<b>17</b>	<b>Mizoram</b>	<b>27,970</b>
<b>18</b>	<b>Nagaland</b>	<b>1,39,516</b>
<b>19</b>	<b>Odisha</b>	<b>24,52,444</b>
<b>20</b>	<b>Puducherry*</b>	<b>912</b>
<b>21</b>	<b>Punjab</b>	<b>3,477</b>
<b>22</b>	<b>Rajasthan</b>	<b>21,27,728</b>
<b>23</b>	<b>Sikkim</b>	<b>14,900</b>
<b>24</b>	<b>Tamil Nadu*</b>	<b>2,170</b>
<b>25</b>	<b>Telangana</b>	<b>5,15,084</b>
<b>26</b>	<b>Tripura</b>	<b>1,39,090</b>
<b>27</b>	<b>Uttar Pradesh</b>	<b>91,80,571</b>
<b>28</b>	<b>Uttarakhand</b>	<b>2,48,751</b>
<b>29</b>	<b>West Bengal</b>	<b>7,32,290</b>
<b>Total</b>		<b>2,86,13,424</b>

*\*Not funded under SAUBHAGYA Scheme*

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**State wise fund released under RDSS for Electrification works  
sanctioned under DDUGJY and SAUBHAGYA**

<b>State/ UT</b>	<b>Funds released (Rs in crore)</b>
<b>Andaman &amp; Nicobar Islands</b>	<b>3.96</b>
<b>Arunachal Pradesh</b>	<b>76.11</b>
<b>Assam</b>	<b>981.13</b>
<b>Bihar</b>	<b>48.05</b>
<b>Chhattisgarh</b>	<b>5.13</b>
<b>Himachal Pradesh</b>	<b>12.52</b>
<b>Jammu &amp; Kashmir</b>	<b>158.78</b>
<b>Jharkhand</b>	<b>196.69</b>
<b>Ladakh</b>	<b>8.78</b>
<b>Madhya Pradesh</b>	<b>2.74</b>
<b>Manipur</b>	<b>95.45</b>
<b>Meghalaya</b>	<b>99.06</b>
<b>Nagaland</b>	<b>69.29</b>
<b>Odisha</b>	<b>4.88</b>
<b>Rajasthan</b>	<b>157.51</b>
<b>Tripura</b>	<b>44.24</b>
<b>Uttar Pradesh</b>	<b>103.22</b>
<b>West Bengal</b>	<b>49.75</b>
<b>Total</b>	<b>2117.29</b>

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**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3302 ANSWERED IN THE LOK SABHA ON 12.03.2026**

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**Household electrification status under RDSS**

Sl. No.	State	Sanctioned Outlay (Rs. Crore)	Sanctioned GBS (Rs. Crore)	Households Sanctioned	Households Electrified
<b>A.</b>	<b>Additional. Households</b>				
1	Andhra Pradesh	49.24	29.55	15,475	15,319
2	Arunachal Pradesh	47.11	42.40	6,506	0
3	Assam	785.55	706.99	1,27,111	16,748
4	Bihar	238.86	143.32	35,467	0
5	Chhattisgarh	166.55	99.93	34,078	9,084
6	Jammu & Kashmir	106.70	96.03	15,359	0
7	Jharkhand	25.16	15.09	4,853	804
8	Kerala	0.33	0.20	40	11
9	Madhya Pradesh	1.13	0.68	196	21
10	Manipur	214.44	193.00	36,972	0
11	Meghalaya	435.70	392.13	50,501	0
12	Mizoram	79.90	71.91	15,167	0
13	Nagaland	69.55	62.59	10,004	0
14	Rajasthan	1,526.94	916.16	3,38,702	91,534
15	Uttar Pradesh	931.04	558.62	2,51,487	1,317
	<b>Total (A)</b>	<b>4,678.19</b>	<b>3,328.60</b>	<b>9,41,918</b>	<b>134,838</b>
<b>B.</b>	<b>Vibrant Village Program</b>				
1	Himachal Pradesh	6.08	5.47	0	0
2	Arunachal Pradesh	20.18	18.16	1,683	0
3	Uttarakhand	13.08	11.77	1,154	0
	<b>Total (B)</b>	<b>39.34</b>	<b>35.41</b>	<b>2,837</b>	<b>0</b>
<b>C</b>	<b>PM-JANMAN</b>				
<b>C1</b>	<b>Under RDSS</b>				
1	Andhra Pradesh	88.71	53.23	24,967	24,925
2	Chhattisgarh	38.16	22.90	7,077	7,160
3	Jharkhand	74.13	44.48	12,442	11,504
4	Karnataka	3.76	2.26	1,615	1,546
5	Kerala	0.86	0.52	345	314
6	Madhya Pradesh	148.83	89.28	30,216	27,202
7	Maharashtra	26.61	15.97	8,556	9,216
8	Rajasthan	40.34	24.20	17,633	16,023
9	Tamil Nadu	29.89	17.93	8,603	7,053
10	Telangana	6.79	4.07	3,884	3,884
11	Tripura	61.52	55.37	11,664	11,692
12	Uttar Pradesh	1.10	0.66	316	195
13	Uttarakhand	0.60	0.54	669	669
	<b>Sub Total (C1)</b>	<b>521.59</b>	<b>331.57</b>	<b>1,27,987</b>	<b>1,21,383</b>
<b>C2</b>	<b>Under State Plan</b>				
1	Gujarat	0	0	0	6,626
2	Odisha	0	0	0	5,203
3	West Bengal	0	0	0	3,372
	<b>Sub Total (C2)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>15,201</b>

<b>C3</b>	<b>Public Places under RDSS</b>				
<b>1</b>	<b>Madhya Pradesh</b>	<b>0</b>	<b>0</b>	<b>25</b>	<b>20</b>
	<b>Sub Total (C3)</b>	<b>0</b>	<b>0</b>	<b>25</b>	<b>20</b>
	<b>Total (C=C1+C2+C3)</b>	<b>521.74</b>	<b>331.66</b>	<b>1,28,012</b>	<b>1,36,604</b>
<b>D.</b>	<b>DA-JGUA</b>				
<b>D1</b>	<b>Under RDSS</b>				
<b>1</b>	<b>Andhra Pradesh</b>	<b>19.12</b>	<b>11.47</b>	<b>4,921</b>	<b>4,527</b>
<b>2</b>	<b>Arunachal Pradesh</b>	<b>8.20</b>	<b>7.38</b>	<b>1,938</b>	<b>1,579</b>
<b>3</b>	<b>Bihar</b>	<b>61.40</b>	<b>36.84</b>	<b>7,117</b>	<b>752</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>218.44</b>	<b>131.06</b>	<b>39,579</b>	<b>15,456</b>
<b>5</b>	<b>Himachal Pradesh</b>	<b>0.49</b>	<b>0.45</b>	<b>93</b>	<b>10</b>
<b>6</b>	<b>Jammu &amp; Kashmir</b>	<b>89.84</b>	<b>80.85</b>	<b>13,824</b>	<b>0</b>
<b>7</b>	<b>Jharkhand</b>	<b>92.44</b>	<b>55.47</b>	<b>19,467</b>	<b>0</b>
<b>8</b>	<b>Karnataka</b>	<b>41.00</b>	<b>24.60</b>	<b>5,288</b>	<b>1,429</b>
<b>9</b>	<b>Kerala</b>	<b>5.73</b>	<b>3.44</b>	<b>1,080</b>	<b>248</b>
<b>10</b>	<b>Madhya Pradesh</b>	<b>305.66</b>	<b>183.40</b>	<b>59,172</b>	<b>15,981</b>
<b>11</b>	<b>Maharashtra</b>	<b>23.60</b>	<b>14.16</b>	<b>6,961</b>	<b>5,228</b>
<b>12</b>	<b>Rajasthan</b>	<b>197.11</b>	<b>118.26</b>	<b>82,842</b>	<b>492</b>
<b>13</b>	<b>Telangana</b>	<b>110.73</b>	<b>66.44</b>	<b>26,525</b>	<b>17,465</b>
<b>14</b>	<b>Tripura</b>	<b>40.69</b>	<b>36.62</b>	<b>7,677</b>	<b>6,678</b>
<b>15</b>	<b>Uttar Pradesh</b>	<b>32.21</b>	<b>19.32</b>	<b>6,867</b>	<b>65</b>
<b>16</b>	<b>Uttarakhand</b>	<b>0.84</b>	<b>0.75</b>	<b>207</b>	<b>157</b>
	<b>Sub Total (D1)</b>	<b>1,247.50</b>	<b>790.52</b>	<b>2,83,558</b>	<b>70,067</b>
<b>D2</b>	<b>Under State Plan</b>				
<b>1</b>	<b>Odisha</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>Sub Total (D2)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>D3</b>	<b>Public Places under RDSS</b>				
<b>1</b>	<b>Andhra Pradesh</b>	<b>0.70</b>	<b>0.42</b>	<b>182</b>	<b>129</b>
<b>2</b>	<b>Arunachal Pradesh</b>	<b>0.04</b>	<b>0.03</b>	<b>9</b>	<b>9</b>
<b>3</b>	<b>Himachal Pradesh</b>	<b>0.05</b>	<b>0.05</b>	<b>7</b>	<b>3</b>
<b>4</b>	<b>Jharkhand</b>	<b>8.25</b>	<b>4.95</b>	<b>1,910</b>	<b>0</b>
<b>5</b>	<b>Kerala</b>	<b>0.15</b>	<b>0.09</b>	<b>17</b>	<b>0</b>
<b>6</b>	<b>Madhya Pradesh</b>	<b>3.32</b>	<b>1.99</b>	<b>650</b>	<b>100</b>
<b>7</b>	<b>Rajasthan</b>	<b>0.70</b>	<b>0.42</b>	<b>195</b>	<b>0</b>
<b>8</b>	<b>Telangana</b>	<b>2.90</b>	<b>1.74</b>	<b>672</b>	<b>0</b>
<b>9</b>	<b>Tripura</b>	<b>2.31</b>	<b>2.08</b>	<b>512</b>	<b>0</b>
<b>10</b>	<b>Uttar Pradesh</b>	<b>0.13</b>	<b>0.08</b>	<b>30</b>	<b>7</b>
<b>11</b>	<b>Uttarakhand</b>	<b>0.08</b>	<b>0.07</b>	<b>19</b>	<b>3</b>
	<b>Sub Total (D3)</b>	<b>18.63</b>	<b>11.92</b>	<b>4,203</b>	<b>251</b>
<b>D4</b>	<b>Public Places under State Plan</b>				
<b>1</b>	<b>Odisha</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>Sub Total (D4)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>Total (D=D1+D2+D3+D4)</b>	<b>1,266.13</b>	<b>802.44</b>	<b>2,87,761</b>	<b>70,318</b>
<b>E.</b>	<b>PM-AJAY</b>				
<b>1</b>	<b>Andhra Pradesh</b>	<b>3.50</b>	<b>2.10</b>	<b>811</b>	<b>437</b>
<b>2</b>	<b>Jharkhand</b>	<b>6.141</b>	<b>3.684</b>	<b>1,782</b>	<b>0</b>
<b>3</b>	<b>Madhya Pradesh</b>	<b>0.002</b>	<b>0.001</b>	<b>6</b>	<b>3</b>
<b>4</b>	<b>Maharashtra</b>	<b>6.810</b>	<b>4.086</b>	<b>2,012</b>	<b>361</b>
	<b>Total (E)</b>	<b>16.45</b>	<b>9.87</b>	<b>4,611</b>	<b>801</b>
	<b>Grand Total (A+B+C+D+E)</b>	<b>6,521.85</b>	<b>4,507.98</b>	<b>13,65,139</b>	<b>3,42,561</b>

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**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION  
NO. 3302 ANSWERED IN THE LOK SABHA ON 12.03.2026**

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**Funds released for household electrification works sanctioned under RDSS**

<b>States / UTs</b>	<b>GBS released (Rs in crore)</b>
<b>Andhra Pradesh</b>	<b>43.15</b>
<b>Arunachal Pradesh</b>	<b>13.20</b>
<b>Assam</b>	<b>193.03</b>
<b>Bihar</b>	<b>53.02</b>
<b>Chhattisgarh</b>	<b>11.28</b>
<b>Himachal Pradesh</b>	<b>0.54</b>
<b>Jammu &amp; Kashmir</b>	<b>10.21</b>
<b>Jharkhand</b>	<b>22.54</b>
<b>Karnataka</b>	<b>5.34</b>
<b>Kerala</b>	<b>1.97</b>
<b>Madhya Pradesh</b>	<b>102.43</b>
<b>Maharashtra</b>	<b>16.70</b>
<b>Manipur</b>	<b>0.00</b>
<b>Meghalaya</b>	<b>0.00</b>
<b>Mizoram</b>	<b>0.00</b>
<b>Nagaland</b>	<b>17.09</b>
<b>Rajasthan</b>	<b>11.92</b>
<b>Tamil Nadu</b>	<b>8.83</b>
<b>Telangana</b>	<b>35.65</b>
<b>Tripura</b>	<b>45.29</b>
<b>Uttar Pradesh</b>	<b>106.74</b>
<b>Uttarakhand</b>	<b>0.49</b>
<b>Total</b>	<b>699.43</b>

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**ANNEXURE-VI****ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 3302 ANSWERED IN THE LOK SABHA ON 12.03.2026**

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**District-wise details of households sanctioned under RDSS for Karnataka**

<b>DAJGUA</b>				
<b>DISCOM</b>	<b>District</b>	<b>Total no. of Household</b>	<b>Sanction cost (in Lakhs)</b>	<b>Progress (no. of HHs)</b>
<b>CESC</b>	<b>Mysore</b>	<b>497</b>	<b>319.36</b>	<b>497</b>
	<b>Chamaraj nagar</b>	<b>2510</b>	<b>3633.07</b>	<b>428</b>
	<b>Kodagu</b>	<b>675</b>	<b>644.48</b>	<b>231</b>
<b>PVTG</b>				
<b>DISCOM</b>	<b>District</b>	<b>Total no. of Household</b>	<b>Sanction cost (in Lakhs)</b>	<b>Progress (no. of HHs)</b>
<b>CESC</b>	<b>Mysore</b>	<b>805</b>	<b>185.17</b>	<b>852</b>
	<b>Chamaraj nagar</b>	<b>197</b>	<b>45.31</b>	<b>176</b>
	<b>Kodagu</b>	<b>604</b>	<b>138.93</b>	<b>509</b>

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